

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairperson**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

**Petition No.15/2006**

**In the matter of**

Seeking direction to Grid Corporation of Orissa Ltd., not to charge trading margin exceeding 4 paise/kWh, notified by the Commission.

**And in the matter of**

Gajendra Haldea	....	<b>Petitioner</b>
<b>Vs</b>		
Grid Corporation of Orissa Ltd.	....	<b>Respondent</b>

**The following were present:**

1. Shri Gajendra Haldea, Petitioner
2. Shri Rajiv Yadav,
3. Shri Jilhesh John,
4. Shri R.K. Mehta, Advocate, GRIDCO
5. Shri S.C. Mahapatra, GRIDCO
6. Shri Suman Kukrety, Advocate
7. Shri A. Mallick, Chief Engineer, GRIDCO
8. Shri P.K. Das, GRIDCO
9. Shri S.R. Sarangi, GRIDCO
10. Shri K. Subramaniam, IE

**ORDER  
(DATE OF HEARING : 31.3.2006)**

Heard the petitioner in person and Shri R.K. Mehta, Advocate with Shri S.C. Mahapatra, CMD of the respondent company at some length. The arguments have remained inconclusive. Re-notified for further hearing on 5.4.2006 at 10.30 a.m.

**Sd/-  
(A.H. JUNG)  
MEMBER**

**Sd/-  
(BHANU BHUSHAN)  
MEMBER**

**Sd/-  
(K.N. SINHA)  
MEMBER**

**Sd/-  
(ASHOK BASU)  
CHAIRPERSON**

**New Delhi dated the 31<sup>st</sup> March 2006**